

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1238(ND)2018

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.06.2019**

**NAME OF THE COMPANY: M/s. Arcee Trading Corporation V/s. M/s. Dev
Landcon Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


**Present: Counsel for the Petitioner
Mr. Ranveer Sharma, Advocate for the Respondent**

ORDER

Mr. Ranveer Sharma, Ld. Counsel has put in appearance on behalf of the Corporate Debtor and submits that the entire paper book has not been supplied to him. Let steps be taken to serve him at his Email ID.

Be listed for arguments on 1st July, 2019. Reply, if any, be filed before the next date of hearing.


**(V. K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**